HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Video conference)

EMG-Crl. R No. 02/2020 EMG-CrlM No. 02/2020 EMG-CrlM No. 03/2020

Mohd. Younis ...Petitioner(s)

Through: - Mr. Sandeep Singh, Advocate

V/S

UT of Jammu and Kashmir

...Respondent

Through: - Mr. Rajesh Thappa, Dy. A.G.

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE ORDER

EMG-CrlM No. 03/2020

The instant application seeks dispensation of filing certified copy of order dated 15.04.2020.

GH COILS

Prayer is allowed. Filing of certified copy of order dated 15.04.2020 is dispensed with.

Disposed of accordingly.

EMG-Crl. R No. 02/2020

Issue notice.

Mr. Rajesh Thappa, learned Dy. A.G accepts notice on behalf of the respondents. He shall file objections by the next date.

List on 20.05.2020.

(PUNEET GUPTA)
JUDGE

Jammu 29.04.2020 Tarun